

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 33

IA No. 1691/99/2023
And
CP (IB) No. 44/Chd/Pb/2023

Under Section 95 & 99, IBC 2016

In the matter of:

Indian Bank

...Petitioner

Vs

Puneet Bedi

...Respondent

Due to paucity of time, the matter could not be taken up today hence, adjourned to 19.12.2023.

Sd/-

Court Officer

November 1, 2023

Mamta